

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

STARRED QUESTION NO. 20* TO BE ANSWERED ON: 19.07.2022

Misuse of urea in industries

20*: SHRI BRIJLAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government is aware that a major part of Urea meant to be used for agriculture is still being used secretly in various industries and if so, the details thereof;
- (b) the steps taken by Government to check the misuse of Urea meant for agriculture, in industries; and
- (c) the action taken or proposed to be by Government against those involved in black marketing of Urea meant to be used for agriculture?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILIZERS

(DR. MANSUKH MANDAVIYA)

- (a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO RAJYA SABHA STARRED QUESTION NO. 20* FOR 19.07.2022 REGARDING "MISUSE OF UREA IN INDUSTRIES" TABLED BY SHRI BRIJLAL.

(a) to (c): Agricultural Grade Urea either produced or imported is meant for and used for agriculture purpose only by the farmers' in the country whereas industries use technical grade urea. Fertilizers are declared as essential commodity under Essential Commodities Act, 1955 (EFC Act) and a strong enforcement mechanism is in place under Fertilizer Control and Movement orders (FCO&FMO) to stop any possible diversion of fertilizers for non-agriculture purpose. Government is empowered under the act to take punitive action against any person violating its provisions and involved in hoarding, diversion etc.

Special Flying Squads constituted at GoI/ State level conduct surprise inspections/ raids on suspected industries to stop any diversion of urea to non-agriculture purpose and immediate action is initiated against erring companies as per the provisions of EC Act and Prevention of Black marketing and Maintenance of Supplies of Essential Commodities Act. 1980.

In addition, a robust IT enabled system –Integrated Fertilizer Management System (iFMS) is developed by Department of Fertilizers to capture end to end details of Fertilizers in the supply chain. This system helps all stakeholders such as GoI, States, district level officers and fertilizer companies in continuous monitoring of Production, requirement, availability, Movement, and sale of fertilizers at field level.
